

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

FIRST TO Hundredth REPORTS
(ENGLISH VERSION)



Third LOK SABHA

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-THIRD REPORT

(Third Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Twenty-third Report.

2. The Committee met on the 20th August, 1963 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 23rd August, 1963.

3. The Members whose resolutions had been included in the List of Business for the 23rd August, 1963 had been invited to present their views on the resolutions before the Committee. Sarvashri Yashpal Singh and Tridib Kumar Chaudhuri attended the sitting.

4. The Committee recommend the allocation of time as follows :—

- | | |
|---|-----------|
| (1) Resolution regarding Broadcasting and Television. | 1½ hours. |
| (2) Resolution regarding Proclamation of Emergency. | 1 hour. |
| (3) Resolution regarding Session of Lok Sabha. | 1½ hours. |
| (4) Resolution regarding Statue of Netaji. | 1½ hours. |

NEW DELHI;

August 20, 1963

Shravana 29, 1885 (Saka)

S. V. KRISHNAMOORTHY RAO,

Chairman,

*Committee on Private Members'
Bills and Resolutions.*